19/11/1

Affidavit to be Furnished by the candidate alongwith Nomination Paper

8986	6)_
19111	25

Aged, 38 years, resident of Election, do hereby solemnly a		rosed yadan hour (Gaya) full postal address),	ndidate at the above	
(1) I am a candidate set up by- Independent candidate.	R.J.D (name of the	solitical party ) / am cont	esting as an	
(2) Details of PAN and state	s of fiting of Income tax return :			
19.11.25 Sl. No. Names	Account Number	The financial year for which the last Income-tax return has	Total income shown in Income Fax Return ( in	

-	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filled	shown in Income Fax Return ( in Rupees)	
1.	Self	A8AP439909	2014-25	980230	
2.	Spouse-	CIWPK6240C	2014-25	635300	
3.	Dependent I				
4.	Dependent 2	HINA COLORES			
5.	Dependent 3				
	1. 2. 3. 4.	1. Self 2. Spouse- 3. Dependent I 4. Dependent 2	1. Self ABAPY3990Q  2. Spouse-  3. Dependent I  4. Dependent 2	Account Number (PAN) which the last Income-tax return has been filed  1. Self ABAPY3990 2014-25  2. Spouse- C(WPK6340C 3014-25  3. Dependent I  4. Dependent 2	Account Number (PAN)   which the last Income-tax return has been filled   Pax Return (in Rupees)

## (3) The following case(s) is are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	please see encloser "1"
(b)	Name of the court, Case No. and Date of order taking cognizance :	_ do
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	do

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	14. A	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	N.A	

Any moder

(1)	Punishment imposed :	1			 
			 	**	

(5) That I give hereta below the details of one assets (movable and immovable etc.) of myseli. my spouse and all dependents:

## A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the School. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
i)	Cash in hand	174000	(72000 (approx)	MIL	HIL	et IC
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	\$8 ALC 12,30,000 (abbrox)	(127000 (127000)	NIC	nıc	HIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIC	MIL	NIL	HIL	HIL
(iv)	Details of investment in NSS, Postal Savinga, Insurance Policies and investment in any Financial Instrument in Post office or insurance Company and the amount	HIC	12544 Janly	MIL	NIL	NIC
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	وطائب	NIC	NIC	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Mosocycle BR-192704 1999 5300	NIC	NIL	HIC	HIC
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Quart.	Chold orne	12,00,000	HIC	FII C

Brony spedaw

(viii) Any other assets such as value of Chims/interest (Cathle)	12000	144000	HIL	410	HIL
(ix, Gross Total value					
		1			

B. Ditails of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.)

Z. Each land	or building or at	partment shoul	id be mentioned	separately in t	his format.)
70					

S. No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-
(1)	Agricultural Land Location(s) Survey number(s)	124000 (shhrex)	MIC	HIL	HIL	NIL
	Area (Total measurement in acres)	5 Acre sh demle	HIL	HIL	HIL	HIL
	Whether inherited property (Yes or NO)	Yas	HL	NIC	NIL	(4 14
	Date of purchase in case of self acquired property	Hea kunh	MIL	MIL	MIL	NIC
	Cost of Land (in case of purchase)at the time of purchase	Met Kres	AIL	41	NIC	MIL
	Any investment on the land by way of development, construction etc.	No	Но	HO	No	No
	Approximate Current market value	NOT KNOW	HI-	MIL	HIL	HIL
(H)	Non-Apricultural Land Location(s) Survey number(s)		V			
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)				1	
8	Date of purchase in case of self acquired property	2021-22,2021-		H(L	HIC	HI~
	Cost of Land (in case of purchase) at the time of purchase	11,00,000 (chhrev)	Nic	HIL	HIL	MIC
	Any investment on the land by way of development, construction etc.	MIL	NIL	HIL	MIL	HIL
5	Approximate Current market value	Not kwa	HIL	NIC	HIL	NIC
(iii)	Commercial Buildings (including apartments) 4.costion(s) -Survey number(s)	HIC	inic	NIC	HIL	HIC
	Built up Area (Total measurement in sq. fl.)	HIL	HIL	NIC	NIC	MIC

Bay yadar

	Whether inherited property (Yes or NO)	Yes	KIL	BIL	WIL	Bu
	Date of purchase in case of saif acquired property	Hot kmon		-	K BIL	
	C est of property (in case of parchase) at the time of parchase	Not know		- 0		
	Any investment on the property by way of development, construction etc.	NIC		- A		
	Approximate Current market		7.			
(h)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	cucleus potin	مرد	AIC	#//C	HIL
A.	Area (Total measurement in sq. ft.)	- 4				
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)	HIL	MIC	MIC	NIL	NIL
	Date of purchase in case of self acquired property	20-04-2014	NIC	HIL	NIC	MIL
d	Cost of property (in case of purchase) at the time of purchase	380530000 (ahmrax)	MIL	NIC	MIC	NIC
	Any Investment on the land by way of development, construction etc.	<b>U</b> IC	NIC	HIL	HIL	HIL
	Approximate Current market value	Mod Kuns	q.c_	MIC	MIL	NIL
(4)	Others (such as interest in property)		٧-	MIL	-	
(M)	Total of Current Market Value of (I) to (v) above					

(6) I give kerein below the details of liabilities' dues to public financial institutions and government:

(Note: Please give separate details of name of Bank , institution, eatity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Boulous Hercaile Bulk Rs. 18 50,000	HIC.	AIC	NIC	NIL
	Loan or dues to any individuals' Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan	ENC	NIC	MIL	NIC	HIL

Bay yadar

	A-ty other liability	- 49	'C	
	Grand total of liabilities	1843 000 (ahtred.)		
(ii)	Cover ament Dues: Dues to departments dealing with government seconomodation		MIC	
	Dues to departments dealing with supply of water		MIC	
	Dues to departments dealing with supply of electricity		MIC	
	Dues to departments dealing with supply of telephones/mobiles		wic	
	Dues to departments dealing with government transport (Including aircrafts and Indicopters)		#11	
	Income Tax Dues		44.0	- 3
	Wealth Tax Dues		AIL	
	Service Tax Dues			
_	Municipal /Property Tax Dues	-	MIC.	
	Sales Tax Dues		MIL	
	Any other dues		AIL	
	Grand total of all Govt. dues		411	

(7) Details of profession or occupation:

a. Self. Salar, Dairy, but on Back detastes and agriculture han

b. Spouse. Dairy and but on back deposits

(8) My educational qualification is as under: Intermediate (Bihan Informaticale Councils)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

l.	Name of the candidate	Shismerkum AJOY YADAV
2.	Full postal address	Vill-Po- Bathani, Neen char, Better
	Number and Name of the constituency and state	233, Atavi, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R.J.D
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	to

5 Gay yadar

5.		PAN of			Year for which last Income Tax Return		and the second	The state of the s			
		(a) Candidate ABAP43990 Q				1014-15		980130			
					024-25		635300				
-		Dependents			-		-				
6.		Details	of Assets and								
_	-	Description	Self	Spouse	0	Dependent-l	Depende	ent-li	Dependent-III		
۸.		Moveable Asset (Total value)	145700=	20113	54	4 _	_	NI			
В.		Immovable Asset	6176300	NIC		_	411				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)				HIC					
	(11)	Approximate Current Market Price of Asset (Total Value)	Mus	Know	~		-	<b>*</b> ) (			
7		Liabilities	-	0		MIL			-		
		(i) Government dues (Total)		_		HIL		-			
		(ii) Loans from Bank, Financial Institutions and others (Total)	18,43,000 (ohbre)				411				
\$.	(1)	ghest educational qualific technical attemptions of the School / Universe) (Name of the School	iversity educa	tion with	h fi	ull form of the	certificat	e/ dipl	oms/ degree		

## VERIFICATION

I, the deport best of my declare that	knowledge and be	do hereby verify and lief, no part of it is fal	declare that the cont- se and nothing mater	ents of this affidavit are ial has been concealed	there from, I further
(a) there is (b) i, my sy above.	no case of convicti pouse, or my deper	on or pending case ag indents do not have an	ainst me other than to asset or liability, of	hose mentioned in item ser than those mentione	s 3 and 4 above; ed in items 5 and 6
Verified at.	30 June	this the	day (	of	2024

Open godan

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Outly Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

Bay yadar 30.10.2025 233- 31dil 19.11.2025